

(7)

O.A. No. 1508/05

19.09.07

Hon' Mr. K.S. Menon, A.M.

Sri S. Lal, Counsel for the applicant, Sri D. Tiwari holding brief of Sri N.C. Nishad, counsel for the respondents.

Learned counsel for the applicant states that this OA was filed claiming medical reimbursement payment amounting to Rs. 18,799/-. He states that during the pendency of this OA the said medical reimbursement claim has been paid by the respondents. He, therefore, wishes to withdraw this OA. He is permitted to do so. The OA is accordingly, dismissed as withdrawn.



A.M.

(MS)

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